

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

116. Contempt Petition/13/2023
I.A. 4240/2023
I.A. 1263/2023 IN
C.P.(IB)-70(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.11.2023**

NAME OF THE PARTIES: Shimnit India Private Limited
V/s.
Rushabh Precision Bearings Limited.

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: VC and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on
12.12.2023 further for hearing.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//